

सहाय्यानुदान मंजूर किया जाता है। इसके अलावा 55,947 रुपये की रकम 1965-66 में उत्तर प्रदेश में कुष्ठ के क्षेत्र में काम करने वाली स्वैच्छिक एजन्सियों को सहाय्यनुदान के रूप में दी गई। बूक केन्द्रीय सहायता योजनाओं के एक वर्ग के लिए दी जाती है अतः इस राज्य सरकार ने 1965-66 में कुष्ठ नियंत्रण कार्यक्रम पर इसमें से कितना खर्च किया उसके ठीक ठीक आंकड़ें मालूम नहीं हैं।

Shifting of Government Offices

4585. Dr. Kohor: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the offices of the Central Government which have already been shifted to different cities of the country so far; and

(b) the name of cities to which the offices have already been shifted and the number of the staff shifted so far, rank-wise?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). According to the information available in this Ministry, the undermentioned Central Government Offices have been shifted out of the Capital from January, 1963 onwards:—

| S.No. | Name of office | Place to which shifted |
|-------|--|------------------------|
| 1 | Oil and Natural Gas Commission | Mostly to Dehra Dun |
| 2 | Khadi and Village Industries Commission | Lucknow |
| 3 | Fertilizer Corporation of India (portion) | Mostly to Gorakhpur |
| 4 | National Mineral Development Corporation | Faridabad |
| 5 | Floods and Bridges Directorate of the Research, Designs and Standards Organisation | Lucknow |
| 6 | Office of the Additional Chief Engineer, IV, Central Public Works Department | Nagpur |
| 7 | Water Wing of the Central Water and Power Commission | Faridabad |
| 8 | Institute of Physiology and Allied Sciences | Madras |
| 9 | Office of the Superintendent Punjab Block of the Directorate of National Sample Survey | Chandigarh |
| 10 | Indian Institute of Petroleum of the Council of Scientific and Industrial Research | Dehra Dun |
| 11 | The Central Indian Medicinal Plant Organisation of the Council of Scientific and Industrial Research | Lucknow |

The offices at S. Nos. 1-7 were shifted in compliance with the decisions taken by the Cabinet whereas those at S. Nos. 8-11 were shifted by the Ministries concerned for administrative reasons.

The details of the staff which have been shifted are being collected and will be laid on the table of the Lok Sabha.

Assistance to Trained Scheduled Castes and Scheduled Tribes in Kerala

4586. Shri P. Kunhan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any financial assistance has been given to the technically trained persons belonging to the Scheduled Castes and Scheduled Tribes in Kerala in 1964-65 and 1965-66;

(b) if so, the number of persons and the total amount granted; and

(c) how many belong to Palghat District?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Yes, Sir; during 1965-66 only.

(b) An amount of Rs. 7,723 was granted to 37 persons.

(c) Three.